

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO. 262 OF 2019**

**IN THE MATTER OF**

**Safeco Hygiene Films Pvt. Ltd.**

**...Appellant**

**Vs**

**Loganmoy Ltd. Matheson Trust I Co. (BVI) Ltd. & Ors. .... Respondents**

Mr. Abhijeet Sinha, Ms. Aayushi Sharma, Mr. Pradyuman K. & Mr. Kamesh, Advocates for Appellants.

Ms. Meenakshi Arora, Sr. Advocate, Mr. Hursh Jani, Mr. Mohit D. Ram & Mr. Rajul Srivastav, Advocates for Respondents No. 1.

**With**

**COMPANY APPEAL (AT) NO. 263 OF 2019**

**IN THE MATTER OF**

**SBPL Polymers LLP.**

**...Appellant**

**Vs**

**Loganmoy Ltd. Matheson Trust I Co. (BVI) Ltd. & Ors. .... Respondents**

Mr. Nakul Mohta & Mr. Videh Vaish, Advocates for Appellant.

Ms. Meenakshi Arora, Sr. Advocate, Mr. Hursh Jani, Mr. Mohit D. Ram & Mr. Rajul Srivastav, Advocates for Respondents No. 1.

**ORDER**

**14.02.2020:** At the joint request of the parties, the appeals are adjourned to **6<sup>th</sup> March, 2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**sim/kam**